

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 66 OF 2016

APPEAL NO. 67 OF 2016

APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016

AND

APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016

Dated: 02nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

A.Nos. 66 and 67 of 2016

**M/s Gill Acqua Hydro Power Generation Co. Pvt. Ltd. ...Appellant(s)
Vs.
Punjab State Power Corporation Ltd. & Ors. ...Respondent(s)**

**A.No. 74/16 & IA No. 183/16 and
A.No. 75/16 & IA No. 184/16**

**Punjab State Power Corporation Ltd. ...Appellant(s)
Vs.
Gill Acqua Hydro Power Generation Co. Pvt. Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir in A.Nos. 66/16, 67/16

**Ms. Neha Garg for Mr. Anand K.
Ganesan for A.No.74/16 & 75/16**

**Counsel for the Respondent(s) : Ms. Neha Garg for
Mr. Anand K. Ganesan for R.1 for A.No.
66/16, 67/16**

Mr. Kumar Mihir for R.1 in 74/16 & 75/16

**Mr. Aditya Grover
Mr. Arjun Grover for R.2 in 66 & 67/16**

**Mr. Sakesh Kumar for PSERC in 66, 67
74/16 & 75/16**

ORDER

It is represented that pleadings are complete.

List these matters for hearing on **15.05.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/sh